REMOVAL OF VISA RESTRICTIONS FOR FOREIGN TOURISTS

*134. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state what progress Government have made in ■ the' matter of doing away with visa restrictions for foreign tourists with a view to increasing tourist traffic in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): The matter is under examination.

DEMAND FOR TELEPHONES

*392. SHRI ARJUN ARORA: Will the Minister of COMMUNICATIONS be pleased to state the steps taken by Government to meet the growing demand for telephones in Calcutta, Bombay, Kanpur and Ahmedabad?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): Government have been expanding the telephone systems in these cities and the details are given in the statement placed on the Table of the Sabha.

STATEMENT

With regard to Calcutta, Bombay, Kanpur and Ahmedabad, the following table gives:

- (a) th_e number of telephones as on 31st March, 1956 and on 31st March, 1966 and the percentage increase; and
 - (b) the expansion proposed in the 4th Plansubject to availability of resources) and the percentage increase.

		No. of relephones on		Percentage increase during 2nd and	Expansion proposed during 4th Plan	
		31-3-56	-3-56 31-3-1966	3rd Plan period	No. of telephones	
		(a)				(b)
1.	Calcutta	. 52,132	1,41,465	171%	85,000	60%
2.	Bombay	. 49,280	1,20,292	144%	87,000	71%
3	Kanpur	. 2,962	9,287	214%	6,700	65%
4.	Ahmedabad	. 4,627	13,692	194%	6,300	-46%

TRAINING OF WORKERS IN VILLAGE DEVELOPMENT

- ♦393. SHRI M. C. SHAH: Will the Minister of EDUCATION b_e pleased to state:
 - (a) whether it is a fact that the 'Wa_r on Want' Organisation of Bri tain has planned to open rural colleges in India to train workers in village •development;
- (b) if so, what is Government's re action thereto?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) We are not aware -of any such scheme.

tTransferred from the 29th May, 1967.

(b) Does not arise.

NCC. STUDENTS IN DELHI

- *394. SHRI MAHAMMED HANEEF: Will the Minister of EDUCATION be pleased to state:
- (a) what is the total number of students in N.C.C. in the Union Ter ritory of Delhi;
- (b) whether the number is likely to increase this year; and
- (c) the facilities which are being given to those students?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) 35,405.

- (b) Yes, Sir.
- uniform and washing allowance for

Written Answers

(c) Refreshment on parade day's up-keep thereof.

सिवार के तारों की चोरी

- *223. श्री रामकुमार भुवालका : क्या संचार मंत्रो यह बताने की कृपा करेंगे (a) :
- (क) अप्रैल, 1966 के दौरान उत्तर रेलबे क्षेत्र में संचार के तारों की चोरी की कितनी घटनाएं हुई ;
- (ख) इन चोरियों के कारण संचार व्यवस्था कितनी देर तक बन्द रही ;
- (ग) चोरी करने के सिलसिले में कितने व्यक्तियों को गिरफ्तार किया गया: और
- (घ) भविष्य में चोरियों की रोक्याम के लिए सरकार द्वारा क्या कदम उठाए गए £ ?

IftTHEFT OF COMMUNICATION WIRES

- *223. SHRI R. K. BHUWALKA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of incidents of theft of communication wires in the jurisdiction of the Northern Railway during April, 1966;
- (b) the duration for which communication system remained disrupted on account of the thefts;
- (c) the number of persons arrested in connection with the thefts; and
- <d) what steps have been taken by Government to prevent the theft in future?]

संसद-कार्य तथा संचार विभागों में राज्य मंत्री (श्रा ग्राई० के० गुजराल): (年) 135

> tTransferred from the 1st June, 1967.

(ख) 1598 परिपय घंटे।

to Question*

- (刊) 13
- (घ) 1. ग्रधिक कडे दंडों की व्यवस्था करने के लिए टेलीमाफ तार (अवध धारगा) अधिनियम में संगोधन किया जा रहा है।
- · 2. विभागीय अधिकारी स्थानीय पुलिस प्राधिकारियों से अधिक निवट सम्पर्क बनाये हए हैं।
- 3. चोरियों की घटनाएं रोकने के कदम उठाने के लिए सभी राज्यों के मख्य मंत्रियों को ग्रर्ड-सरकारी पत्र लिखे गए

ttTHE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) 135.

- (b) 1598 circuit hours.
- (c) 13.
- (d) 1. The Telegraph Wires (Unlawful Possession) Act is being amended to provide heavier penalties.
- 2. Departmental officers have maintaining closer liaison with local police authorities
- 3. The Chief Ministers of all States have been addressed demiofficially to take steps to prevent the thefts.]

IMPLEMENTATION OF THE RECOMMEN-DATIONS OF VARIOUS WAGE BOARDS

- *395. SHRI CHITTA BASU; Will the Minister of LABOUR AND HABILITATION be pleased t₀ state:
- (a) whether Government's attention has been drawn to the fact that the

t [] English translation.